CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP.No.196/96 in OA.No.2303/94

Dated New Delhi, this 22nd day of August, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J) HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

- Smt. Bimla Devi
 W/o Late Shri Suraj Bhan Rohilla
 R/o H.No.S-33
 Vijay Vihar, Uttam Nagar
 NEW DELHI-110059.
- 2. Shri Anil Kumar S/o Late Shri Suraj Bhan Rohilla R/o H.No.S-33 Vijay Vihar Uttam Nagar NEW DELHI-110059.

... Petitioners

By Advocate: Shri B. B. Raval

versus

- 1. Shri K. Padmanabaiah
 Secretary to the
 Government of India
 Ministry of Home Affairs
 Government of India
 North Block
 NEW DELHI.
- 2. Shri D. C. Pathak
 Director
 Intelligence Bureau
 Ministry of Home Affairs
 Government of India
 North Block
 NEW DELHI.

... Respondents

ORDER (Oral)

Shri A. V. Haridasan, VC(J)

We have perused this CP and the judgment on the basis of which it has been filed. We do not find that the respondents have showed any disobedience to the orders of the Tribunal and, therefore, we do not consider it appropriate or

Contd..2



necessary to initiate any action against the respondents under the Contempt of Courts Act. Therefore, the CP is dismissed and notices issued to the respondents are discharged.

(K. Muthukumar)
 Member(A)

(A. V. Haridasan) Vice Chairman (J)

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